

SUPPLEMENTARY REPORT OF THE OVERSIGHT COMMITTEE IN OA NO. 490 OF 2019 IN RE: T.S. SINGH VS STATE OF UTTAR PRADESH WITH REGARD TO PREVENTION OF DISCHARGE OF UNTREATED SEWAGE INTO SAI RIVER AT PRATAPGARH IN UTTAR PRADESH

1. Background

Oversight Committee had reviewed the progress in this case on several dates i.e. 17.03.2020, 25.08.2020, 25.01.2021 and 04.10.2021 and submitted its report to the Hon'ble NGT on 28.08.2020, 01.02.2021, 27.03.2021, 01.06.2021, 22.10.2021 and 08.11.2021. The last report dated 08.11.2021 and supplementary report dated 13.01.2022 of the Oversight Committee could not be taken up by the Hon'ble NGT as the case got adjourned. This supplementary report is in continuation of the earlier report dated 13.01.2022 presenting the further progress made during this period by the concerned departments.

2. Compliance Status of UP Jal Nigam and Urban Development Department:

a. The physical and financial progress of Interception and Diversion (I&D) Works and overhauling of existing STP work:

- i. In para 2 (a) of the report dated 13.01.2022 it was informed that till 04.01.2022 Rs. 1.1228 Cr has been spent completing 9.5% of the work on ground. Now it has been reported that till 15.03.2022 Rs. 2.0872 Cr has been spent completing 28% of the physical work.

b. Compliance status of the UPPCB

In para 3 (1a) of the report dated 08.11.2021 the water quality of the untapped drains was provided till the month of October 2021. Now the water quality report of the untapped drains for the month of January, February and March has been submitted by the UPPCB. From the water quality report it emerges that post bioremediation the water quality has come within the permissible limits for all the parameters except the Total Coliform (TC) and Faecal Coliform (FC).

S. No.	Sampling point (Name of Drain)	Parameters recorded beyond permissible limit even after Bioremediation process						
		15.01.2022	22.01.2022	31.01.2022	09.02.2022	19.02.2022	25.02.2022	07.03.2022
1	Ramlila Maidan Drain	TC, FC	TC, FC	TC, FC	TC, FC	TC, FC	TC, FC	TC, FC
2	Bhuliyapur Drain	TC, FC	TC, FC	TC, FC	TC, FC	TC, FC	TC, FC	TC, FC
3	City Drain	TC, FC	TC, FC	TC, FC	TC, FC	TC, FC	TC, FC	TC, FC
4	Police line	TC, FC	TC, FC	TC, FC	TC, FC	TC, FC	TC, FC	TC, FC

Drain								
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- c. Details of water quality analysis at Sai River U/s Gai Ghat (U/S) and D/s Railway Bridge (D/S) are as follows:

		pH	Colour (Hazen)	DO (mg/l)	BOD (mg/l)	Conductivity (mmho/cm)	TC (MPN/100ml)	Remarks- Designated best use
15.01.2022	U/S	7.98	10	6.9	4.4	0.435	7900	D
	D/S	8.17	10	6.3	4.8	0.513	7000	D
22.01.2022	U/S	8.33	10	7	4.5	0.501	4700	D
	D/S	8.46	10	6.4	4.9	0.571	4900	D
31.01.2022	U/S	8.38	10	6.9	4.5	0.553	4800	D
	D/S	8.58	10	6.5	4.8	0.605	4900	D
09.02.2022	U/S	8.21	10	6.8	4.4	0.398	4900	D
	D/S	8.36	10	6.5	4.9	0.419	7000	D
19.02.2022	U/S	8.12	10	7.0	4.2	0.423	7000	D
	D/S	8.29	10	6.4	4.9	0.493	7900	D
25.02.2022	U/S	8.49	10	6.9	4.3	0.412	7900	D
	D/S	8.63	10	6.3	4.9	0.486	9200	D
07.03.2022	U/S	8.01	10	6.8	4.5	0.398	7900	D
	D/S	8.30	10	6.5	4.9	0.419	9200	D

The results of the water quality analysis of the river Sai indicates that the water quality of the river is designated not suitable for consumption without conventional treatment and disinfection. Also, it is not suitable for outdoor bathing. Only propagation of wildlife and fisheries could be done in the Sai River. The water quality parameters such as pH, BOD, Conductivity and TC has increased and DO has decreased post confluence of the four bio-remediated drains. The colour has not changed post confluence of the drains. From the water quality analysis it may be inferred that the confluence of the four bio-remediated drains is slightly deteriorating the water quality of the Sai River. Thus, other sources of the pollution in the U/S of Gai Ghat region should be identified by the UPPCB and actions may be taken to treat all the identified sources of pollution.

3. Recommendations

1. Urban Development Department may be directed to monitor the bioremediation works done by the Nagar Palika Parishad Pratapgarh as they are still not able to achieve the desirable results as TC and FC were recorded beyond the permissible limits. On priority, they must ensure that TC and FC should also be within the permissible limits post bio-remediation.

2. UPPCB may be directed to identify other sources of the pollution in the U/S of Gai Ghat region which are resulting in poor quality of the Sai River. UPPCB must ensure all the identified sources of pollution should be tapped and treated to prevent any discharge of pollutants into the river.
3. The Urban Development Department and Nagar Palika Parishad Pratapgarh should also be directed to estimate the future increase in the population and quantify the subsequent sewage generation in the Nagar Palika. Based on these estimates they must work on making provisions to deal with the growing future needs for treating the sewage to prevent occurrence of any such situation in the future.

The Member Secretary, UPPCB is directed to send this report to the Registrar General, National Green Tribunal, Principal Bench, New Delhi for placing the same before the Hon'ble Tribunal with a copy to the Chief Secretary, Government of Uttar Pradesh for necessary action. The report also be uploaded on the website of the Committee.

21-Mar-22

21-Mar-22

X Anant Kumar Singh

Anant Kumar Singh
Member, Oversight Committee
Signed by: ANANT KUMAR SINGH

X SVS Rathore

Justice SVS Rathore
Chairman, Oversight Committee
Signed by: SURENDRA VIKRAM SINGH RATHORE

March 21, 2022

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